

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 254 of 2014 &
IA No. 411 of 2014**

Dated: 1st April, 2016

In the matter of :

GSPL India Gasnet Ltd.

.... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **06.05.2016**.

Court Master